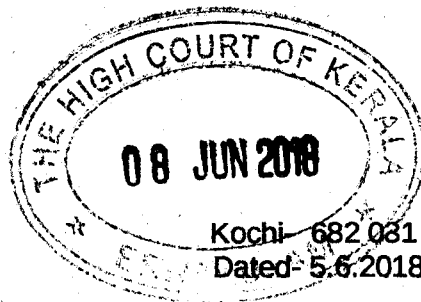


49824

The High Court of Kerala



**Proceedings**

High Court establishment- Regularisation of temporary promotions to the categories of Joint Registrar, Deputy Registrar, Assistant Registrar(H.G) and Assistant Registrar and filling up of vacancies in the categories of Deputy Registrar and Assistant Registrar(H.G.), High Court-orders issued.

- Read: 1. High Court proceedings of even number dated 31.3.2018.  
2. High Court proceedings of even number dated 2.4.2018.  
3. High Court proceedings No.A5- 44403/2018 dated 23.5.2018.  
4. High Court proceedings No.A5- 10335/2018 dated 31.5.2018.  
5. Rule 21 of the Kerala High Court Service Rules, 2007.  
6. High Court proceedings No.A5- 808/2018 (1) dated 26.4.2018.

**Order No.A5- 42148/2016**

The temporary promotions of the undermentioned officers effected as per the High Court proceedings read (1) to (3) above, are regularised forthwith as follows:

Sl. No.	Name and Designation	Date of temporary promotion	Promoted post	Regular vacancy details
1.	Sri.Ealias K.Abraham, Joint Registrar	31.3.2018 F.N	Joint Registrar	Smt.R.Sushama, Joint Registrar retired from service on superannuation on 30.4.2018 A.N
2.	Sri.Anil Kumar, Deputy Registrar	2.4.2018 F.N	Deputy Registrar	Sri.Ealias K.Abraham, Deputy Registrar promoted as Joint Registrar
3.	Smt.K.Jyothi, Assistant Registrar (H.G)	2.4.2018 F.N	Assistant Registrar (H.G)	Sri.Anil Kumar, Assistant Registrar (H.G) promoted as Deputy Registrar
4.	Smt.A.B.Sheelakumari, Assistant Registrar	2.4.2018 F.N	Assistant Registrar	Smt.K.Jyothi, Assistant Registrar promoted as Assistant Registrar(H.G)
5.	Smt.G.Rathi, Deputy Registrar	23.5.2018 F.N	Deputy Registrar	Sri.A.Victor, Deputy Registrar retired from service on superannuation on 31.5.2018 A.N

The existing vacancies in the categories of Deputy Registrar and Assistant Registrar (H.G) are filled up as follows:

1. Sri.P.Anilkumar, Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on regular basis vice Sri.B.Radhakrishna Pillai, Deputy Registrar retired from service on superannuation as per the High Court proceedings read (4) above. Sri.P.Anilkumar will hand over the charge of Assistant Registrar to Sri.V.S.Jyothilal Prasad, Assistant Registrar, High Court and will take charge as Deputy Registrar, High Court from Sri.Anil Kumar, Deputy Registrar, High Court, forthwith.

p.t.o

2. Smt.N.Sudha, Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on regular basis vice Sri.P.P.Rajan, Deputy Registrar retired from service on superannuation as per the High Court proceedings read (4) above. Smt.N.Sudha will hand over the charge of Assistant Registrar to Smt.Jeeja Bhaskar, Assistant Registrar, High Court and will take charge as Deputy Registrar, High Court from Smt.P.R.Mini, Deputy Registrar, High Court, forthwith.

3. Smt.Vijayakumary P., Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (5) above vice Smt.Joan George, Deputy Registrar proceeded on leave preparatory to retirement, as per High Court proceedings read (6) above. Smt.Vijayakumary P., will hand over the charge of Assistant Registrar to Smt.Meena B.Nair, Assistant Registrar, High Court and will take charge as Deputy Registrar, High Court from Sri.Anil Kumar, Deputy Registrar, High Court, forthwith.

4. Sri.M.B.Usha, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400, forthwith, on temporary basis under the rule read (5) above vice Sri.P.Anilkumar (SI.No.1) promoted as Deputy Registrar, High Court as above. As there is no change of duty involved, Smt.M.B.Usha need not take charge in the newly promoted post/ hand over charge of the post.

5. Sri.R.Alfred, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400, forthwith, on temporary basis under the rule read (5) above vice Smt.N.Sudha (SI.No.2) promoted as Deputy Registrar, High Court as above. As there is no change of duty involved, Sri.R.Alfred need not take charge in the newly promoted post/ hand over charge of the post.

6. Sri.Narayanan Moothath D., Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400, forthwith, on temporary basis under the rule read (5) above vice Smt.Vijayakumary P., (SI.No.3) promoted as Deputy Registrar, High Court as above. As there is no change of duty involved, Sri.Narayanan Moothath D., need not take charge in the newly promoted post/ hand over charge of the post.

(By Order)

  
N. Anil Kumar  
Registrar General

To

The Officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (12 copies)  
The Sub Treasury Officer, Ernakulam.  
The Director, Kerala Judicial Academy, Athani  
The Joint Registrars, High Court  
The Deputy Registrars concerned, High Court  
The Public Relations Officer, High Court.  
The Finance Officer, High Court.  
The Private Secretary to the Chief Justice, High Court  
The Accounts Officer, High Court.  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The Finance Wing, High Court.  
The Kerala Judicial Academy, Athani  
The G (Accounts- I & III) Sections, High Court  
The I.T. Section, High Court **(for publishing in the High Court website)**  
The P.R.O. Section, High Court  
The 'H' Section, High Court  
The 'J' Section, High Court  
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.

